

ITEM NO.801

COURT NO.6

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 8000/2024

ANJALI SINGH & ORS.

Appellant(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

Date : 11-09-2025 This appeal was mentioned today.

CORAM :

HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Appellant(s) : Ms. Shruti Singh, Adv.
Mr. Anup Kumar, AOR

For Respondent(s) : Mr. Pradeep Misra, AOR

UPON being mentioned the Court made the following
O R D E R

List the matter in the week commencing from 15.09.2025.

(CHANDRESH)
ASTT. REGISTRAR-cum-PS

(POOJA SHARMA)
COURT MASTER (NSH)

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Mr. Anup Kumar, AOR

For Respondent(s) : Mr. Pradeep Misra, AOR

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Not to be deleted from the notified date i.e. 15.09.2025.

(CHANDRESH)
ASTT. REGISTRAR-cum-PS

(POOJA SHARMA)
COURT MASTER (NSH)